

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1314**  
ANSWERED ON 03<sup>RD</sup> MARCH, 2016

**STATE POLLUTION CONTROL BOARD**

1314. SHRI G. HARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

**सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

- (a) whether notices have been served by State Pollution Control Board for muck disposal to National Highway Authority of India (NHAI);
- (b) whether it is a fact that NHAI has disposed of muck at an unauthorized site while carrying out the work on NH-22;
- (c) if so, the details thereof; and
- (d) whether NHAI has asked its contractors to dispose of muck at the designated site; and
- (e) if so, the details thereof along with action taken thereon?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (e) No, Madam. However, National Highway Authority of India (NHAI) has received letters from the Himachal Pradesh State Pollution Control Board regarding approval of dumping sites for the project of 4-laning of Parwanoo-Solan section of National Highway NH 22 (Now NH 5). NHAI has advised the contractor to select the dumping site and obtain the approval from Divisional Forest Officer, Solan and also to furnish the compliance report as sought by the Himachal Pradesh State Pollution Control Board. NHAI has not disposed of any muck at any unauthorized site while carrying out the work on NH-22.

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